

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **17.03.2026** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Indevan Pandey, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 144/2026 For Urgent Listing IA No. 439/2026 For Stay IA No. 440/2026 For Exemption IA No. 441 & 442/2026	Svaryu Energy Ltd Vs Gemscab Industries Ltd & Anr.	Mr. Kumarpal R Chopra	
2.	Comp App (AT) (CH) (Ins) No. 145/2026 For Condone Delay IA No. 444/2026	The Sub-Registrar Office & Anr. Vs Venkataraman Subramanian, Official Liquidator JBM Shelters Pvt Ltd & Anr.	Mr. P Sathish	
3.	Comp App (AT) (CH) (Ins) No. 147/2026	CA. Mahalingam Suresh Kumar Liquidator of Ganga Foundations Pvt Ltd Vs Revanza Leasing India Pvt Ltd Rep. by its Director, Bala Subramanian Vijay Ganesh	Mr.AG Sathyanarayana	
4.	Comp App (AT) (CH) (Ins) No. 123/2026 For Stay IA No. 385/2026	Dharamshi K Patel Vs Indian Bank & Anr. <b>WITH</b>	Mr. G Vairava Subramanian	
5.	Comp App (AT) (CH) (Ins) No. 124/2026 For Stay IA No. 386/2026	Kishore D Patel Vs Indian Bank & Anr.	Mr. G Vairava Subramanian	
6.	Comp App (AT) (CH) (Ins) No. 130/2026 For Stay IA No. 392/2026 To dispense with IA No. 393/2026  <b>(With Defects)</b>	Mohib Shoes Pvt Ltd Vs CA Nagalingam Muthiah, IRP, Mohib Shoes Pvt Ltd & Anr	Mr.B Sundarapandiyan	

7.	Comp App (AT) (CH) (Ins) No. 139/2026 For Stay IA No. 419/2026 For Exemption IA No. 421/2026	Paidi Rakesh Reddy, Successful Bidder for Land & Building & Anr. Vs Shri Maruthi Textiles Ltd, Rep by Liquidator Narender Gandhari	Mr. Jerin Asher Sojan	
8.	Comp App (AT) (CH) (Ins) No. 141/2026 For Stay IA No. 424/2026	Shri Maruthi Textiles Liquidator of Shri Maruthi Textiles Ltd Vs Shri Maruthi Textiles Liquidator of Shri Maruthi Textiles Ltd	Mr. VVSN Raju	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No. 1769/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 636/2025	Canbank Factors Ltd Vs J Krishna Rao Personal Guarantor of Vensa Laboratories Pvt Ltd. <b>WITH</b>	Mr. V Arvind Rajagopal	
10.	IA No. 1770/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 637/2025	Canbank Factors Ltd Vs K Hanumantha Rao Personal Guarantor of Vensa Laboratories Pvt Ltd. <b>WITH</b>	Mr. V Arvind Rajagopal	
11.	IA No. 1772/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 639/2025	Canbank Factors Ltd Vs D Rama Linga Raju Personal Guarantor of Vensa Laboratories Pvt Ltd.	Mr. V Arvind Rajagopa	
12.	IA No. 1771/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 638/2025	Canbank Factors Ltd Vs K Raj Gopal Rao Personal Guarantor of Vensa Laboratories Pvt Ltd <b>WITH</b>	Mr. V Arvind Rajagopal	
13.	IA No. 1773/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 640/2025 <b>(With Defects)</b>	Canbank Factors Ltd Vs V Nageswara Rao Personal Guarantor of Vensa Laboratories Pvt Ltd.	Mr. V Arvind Rajagopal	
14.	IA No. 154/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 61/2026 For Stay IA No. 155/2026	Tenny Jose Vs CA George Varkey	Mr. Pradeep Joy	

15.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. & 4 Ors. <b>WITH</b>	Mr. PK Panneer Selvam	Mr. A Karthikeyan
16.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3- R5 Mr. BSV Prakash Kumar R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Restoration (AT) (CH) No. 03/2026 in Comp App (AT) (CH) (Ins) No. 206/2025 For Stay IA No. 583/2025	Assistant Commissioner Vs C A Rajendran PR, RP of Asten Realtors Pvt Ltd & Anr	Mr. EK Kumaresan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd Vs The Liquidator, In the Liquidation of Biodiversity Conservation (India) Pvt Ltd & Anr	Ms. Shristi Widge Ms. Geethika MA	Link Legal Ms. Pooja Mahajan R2
19.	Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Pranav Charan R2 Mr. Surya Teja SS Nalla R3 Mr. Varun Srinivasan R4
20.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr	Mr. Varun Srinivasan	Mr. Abhishek Anand R1 Ms. Krutika Raghavan R2
21.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3 R4

22.	Comp App (AT) (CH) No. 114/2025	Professor Shamsudin Mohamed Rela Vs Ravindranath GE Medical Associates Pvt Ltd & 3 Ors.	Mr. VN Balakishore	Mr. Arun Karthik Mohan R1 R3 R4
23.	Comp App (AT) (CH) No. 119/2025 For Stay IA No. 1346/2025	Saraswati Power and Industries Pvt Ltd. Vs Yeduguri Sandinti Jagan Mohan Reddy & 8 Ors.  <b>WITH</b>	Mr. Maharshi Viswaraj	Mr. Y Suryanarayana R1 R2 Mr. Krishna Sumanth R7 Mr. TK Bhaskar
24.	Comp App (AT) (CH) No. 128/2025 For Stay IA No. 1435/2025	Yeduguri Sandinti Vijaya Rajasekhara Reddy Vs Yeduguri Sandinti Jagan Mohan Reddy & 8 Ors.	Mr. Arjun Suresh	Mr. Krishna Sumanth R7
25.	Comp App (AT) (CH) (Ins) No. 191/2025 For Stay IA No. 534/2025	R Damodaran Vs Madhu Desikan, IRP of R Damodaran & Anr.	Mr. Srenik S Jain	Mr. Rahul Balaji R2
26.	Comp App (AT) (CH) (Ins) No. 246/2025 For Stay IA No. 696/2025	Ravindra Beleyur Liquidator of Deepak Cables Ltd. Vs Karnataka Power Transmission Corporation Ltd.	Mr. T Ravichandran	Mr. Sumana Naganand
27.	Comp App (AT) (CH) (Ins) No. 360/2025 For Exemption IA No. 1077/2025 For Stay IA No. 1078/2025	Downtown Temptations Pvt Ltd Vs Amaravathi Inn Pvt Ltd	Mr. Bhagavath Krishnan	
28.	Comp App (AT) (CH) (Ins) No. 440/2025 For Stay IA No. 1256/2025	Income Tax Dept. Tax Recovery Officer Central I, Chennai Vs Canara Bank & Anr.	Mr. Raj Kumar Jhabakh	Mr. Varun Srinivasan R1 Ms. Naga Harshitha B
29.	Comp App (AT) (CH) (Ins) No. 620/2025 For Stay IA No. 1723/2025 For Direction IA No. 238/2026	Kiran Ranjit Soundarajan, Suspended Director of Soundararaja Mills Ltd Vs Nimbark Fashions Ltd & Anr.	Mr. R Swarnavel	Mr. Abdul Rahman R2
30.	Comp App (AT) (CH) (Ins) No. 20/2026 For Stay IA No. 51/2026	Department of GST & Central Excise, Trichy Vs C. Prabakaran Liquidator of Vasana Construction Company Pvt Ltd & 2 Ors.	Mr. P Rajkumar Jhabakh	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	TA (AT) No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL Sinha	Mr. Avinash Krishnan Ravi
32.	TA (AT) No. 184/2021 (Comp App (AT) (Ins) No. 210/2020 For Stay IA No. 550/2020)	Rakesh P Sheth Vs Indus Cityscapes and Constructions Pvt. Ltd	Mr. Udian Sharma	Mr. B Arvind Srevatsa
33.	TA (AT) No. 246/2021 (Comp App (AT) (Ins) No. 873/2020 For Stay IA No. 2373/2020 For Exemption IA No. 2374/2020)	Kamini Metalliks Pvt Ltd Vs Indian Renewable Energy Development Agency Limited & Anr	Mr. Abhijeet Swaroop	Ms. Varsha Banerjee R1 Mr. T Ravichandran R2
34.	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 331&579/2021 & 216/2022 For Stay IA No. 332/2021 & 902/2022 Urgent Hearing IA No. 203/2022	Chalasanani Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian R6, R7 & R9
35.	Comp App (AT) (CH) (Ins) No. 34/2021 For Stay IA No. 81/2021	OPG Power Generation Pvt Ltd Vs AKCT Chidambaram Cotton Pvt Ltd	Mr. Abhishek Jenasenan	Mr. T Shanmugam
36.	Comp App (AT) (CH) (Ins) No. 177/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad, RP of Vaksh Steel Pvt Ltd & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani R1 Mr. Y Suryanarayana R2 Mr. Shabeer Ahmed R3
37.	Comp App (AT) (CH) (Ins) No. 192/2021 Leave to file IA No. 390/2021 For Exemption IA No. 391/2021 For Stay IA No. 392/2021	Telangana State Southern Power Distribution Co Ltd Vs Nethi Mallikarjuna Shetty, RP of Techtran Polylenses Ltd & Anr	Ms. Vindhya Vasini	Mr. Y Suryanarayana R1 Mr. Shabbeer Ahmed R2
38.	Comp App (AT) (CH) (Ins) No. 10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr. Vs Vijay Kumar Gunda, Liquidator of Farmers Pulse Pvt Ltd & Anr	Mr. Varun Srinivasan	Mr. NP Vijaykumar R1

39.	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Suspended Director, Platino Classic Motors Pvt Ltd Vs BMW India Pvt Ltd & Anr		Mr. Diwakar Maheshwari- R1
40.	Comp App (AT) (CH) (Ins) No. 106/2022	G Sreevidhya Vs Karismaa Foundations Pvt Ltd	Mr. R Parthasarathy	Mr. Udian Sharma
41.	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	EM Najeeb Ellias Mohammed, Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr  <b>WITH</b>	Dr. KS Ravichandran, PCS	Mr. Varun Srinivasan R1
42.	Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024	EM Najeeb Ellias Mohammed, Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr	Mr. Mayan H Jain	Mr. Varun Srinivasan R1
43.	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023	Nitya Electrocontrols Pvt Ltd Vs VA Tech WABAG Ltd	Mr. Pallav Palit	Mr. Ramaswamy Meyyappan
44.	Comp App (AT) (CH) (Ins) No. 133/2024 For Stay IA No. 361/2024 To Adv. Hg. IA No. 633/2025	Dhatri Real Estate and Developers & Anr Vs K Sivalingam, RP of NCS Sugars Ltd & 4 Ors	Mr. Bendi Ravi Teja	Mr. Y Suryanarayana R1 Mr. Sandeep Kumar Ambalavanan- R2 Mr. Varun Srinivasan R5

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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